

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
LOK SABHA
UNSTARRED QUESTION NO. 2877
ANSWERED ON 05.08.2026

RENEWABLE ENERGY SCHEMES IN MADHYA PRADESH

2877. SMT. SANDHYA RAY

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the details of the schemes sanctioned for solar energy, rooftop solar, solar pumps, biogas and other renewable energy projects during the last twelve years in Madhya Pradesh particularly in Bhind and Datia;
- (b) the details of the sanctioned projects, beneficiaries and their current status; and
- (c) the details of expenditure incurred and installed capacity during the last twelve years, year-wise?

ANSWER

THE MINISTER OF STATE FOR NEW & RENEWABLE ENERGY AND POWER

(SHRI SHRIPAD YESSO NAIK)

(a) Details of major ongoing renewable energy schemes/ programmes being implemented by the Ministry of New and Renewable Energy in the country including the State of Madhya Pradesh are given at **Annexure-I**.

(b)&(c) Under PM-Surya Ghar Muft Bijli Yojana (PMSGMBY), as per the national portal of the scheme, 2,24,600 applications including 238 in Bhind and 670 in Datia districts for rooftop solar installation have been submitted as on 31.07.2026 and 1,58,323 rooftop solar systems including 93 in Bhind district and 453 in Datia district have been installed and a total Central Financial Assistance (CFA) of Rs.1115.15 crore has been disbursed.

Details of projects sanctioned and installed under PM-KUSUM in MP are given below:

Component	Sanctioned	Installed	Funds released (in Rs. Crore)
Component-A (In MW)	1,401.00	201.66	237.42
Component-B (No. of pumps)	59,400	24,682	
Component-C (Feeder Level Solarisation) (No. of pumps)	1,75,000	62,378	

As reported by the State Implementing Agency viz. Madhya Pradesh Urja Vikas Nigam Limited (MPUVNL), only Component-B of the scheme is being implemented in Bhind and Datia districts where a total of 566 solar pumps have been installed.

Under the New Solar Power Scheme (for Tribal and PVTG Habitations/Villages) under Pradhan Mantri Janjati Adivasi Nyaya Maha Abhiyan (PM JANMAN) and Dharti Aabha Janjatiya Gram Utkarsh Abhiyan (DA JGUA), total 1370 household were sanctioned for electrification in Madhya Pradesh, out of which 1193 households including 21 households in Datia district, have been electrified as on 30.6.2026, and a total CFA of Rs.4.79 crore was released to the State Implementing Agency viz. MPUVNL.

Under the scheme for Development of Solar Parks and Ultra Mega Solar Power Projects, 9 solar parks of aggregate capacity of 4208 MW have been sanctioned in Madhya Pradesh. Solar projects of aggregate capacity 2608 MW have been commissioned in these parks. A total CFA of Rs.505.55 crore has been released for these parks.

As per the information received from M.P. State Agro-Industries Development Corporation Ltd., 347 biogas projects in Bhind district and 169 biogas projects in Datia districts were sanctioned and completed and an expenditure of Rs.36.40 lakh in Bhind district and Rs. 17.46 lakh in Datia district has been incurred.

Further, as per the information provided by New & Renewable Energy Department, Madhya Pradesh, details of renewable energy projects registered under Madhya Pradesh Renewable Energy Policy, 2025 are given at **Annexure-II**.

Annexure-I referred to in reply of part (a) of the Lok Sabha Unstarred Question No. 2877 to be answered on 05.08.2026

Details of major ongoing renewable energy schemes/ programmes being implemented by the Ministry of New and Renewable Energy in the country including the State of Madhya Pradesh

1. Scheme for Development of Solar Parks and Ultra-mega Solar Power Projects with a target of setting up 40,000 MW capacity. Under the scheme, the infrastructure such as land, roads, power evacuation system, water facilities are developed with all statutory clearances/approvals. Thus, the scheme helps expeditious development of utility-scale solar projects in the country.
2. PM-Surya Ghar: Muft Bijli Yojana for installing rooftop solar for One Crore households by 2026-27.
3. Production Linked Incentive scheme 'National Programme on High Efficiency Solar PV Modules' for achieving manufacturing capacity of Giga Watt (GW) scale in High Efficiency Solar PV modules (Tranche- I & II).
4. PM-KUSUM Scheme for setting up decentralized solar or other renewable energy power plants, installation of stand-alone solar agriculture pumps, and solarization of existing grid-connected agriculture pumps, including feeder-level solarization. The scheme benefits not only farmers but also the States and DISCOMs.
5. Central Public Sector Undertaking (CPSU) Scheme Phase-II (Government Producer Scheme) for setting up 12,000 MW grid-connected Solar Photovoltaic (PV) Power Projects by Government Producers, using domestically manufactured solar PV cells and modules, with Viability Gap Funding (VGF) support, for self-use or use by Government/ Government entities, either directly or through Distribution Companies (DISCOMS).
6. Bio-Energy Programme:
 - Waste to Energy Programme : Programme on Energy from Urban, Industrial and Agricultural Wastes/Residues
 - Biomass Programme: Scheme to Support Manufacturing of Briquettes & Pellets and Promotion of Biomass (non-bagasse) based cogeneration in Industries.
 - Biogas Programme : for promotion of family type Biogas plants
7. New Solar Power Scheme (for Tribal and PVTG Habitations/Villages) under Pradhan Mantri Janjati Adivasi Nyaya Maha Abhiyan (PM JANMAN) and Dharti Aabha Janjatiya Gram Utkarsh Abhiyan (DA JGUA) with a provision for providing off-grid Solar Lighting where electricity supply through grid is not techno-economically feasible.
8. Small Hydro Power (SHP) Development Scheme (1MW to 25MW) for the period FY 2026-27 to FY 2030-31. The Scheme targets installation of approximately 1,500MW of new SHP capacity across India.

Annexure-II referred to in reply of parts-(b) & (c) of the Lok Sabha Unstarred Question No. 2877 to be answered on 05.08.2026

Renewable Energy Projects Registered Under MP RE Policy 2025

S. No.	Company/ Developer name	Capacity	District	Project type	Installation Status
1	The Supreme Industries Limited	0.815 MW	Bhind	Solar -Captive Use	Installed
2	Mondelez India Foods Private Limited	1.5 MW	Bhind	Solar -Captive Use	Installed
3	Integrate Offshore Private Limited	37.5 MW	Datia	Solar -Captive Use	—
4	Kumudini Power Limited	25 MW	Datia	Solar -Captive Use	—
5	Connoisseur Agro Infra Projects Pvt Ltd	8 TPD	Datia	Compressed Biogas (CBG)	—
6	VRS Foods Limited	4.8 TPD	Bhind	CBG	—
7	Nature Bio Works Pvt Ltd	05 TPD CBG & 50 TPD Pellets	Bhind	CBG & Pellets	—